

अम, रोजगार और पुनर्वास मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) जी हां। इस सम्बन्ध में कुछ और जांच-पड़ताल की जा रही है।

(ख) प्रश्न नहीं उठता।

गार्जापुर का मुख्य डाकघर

1772. श्री सरजू पाण्डेय :  
श्री इसहाक साम्भली :

क्या संचा : मन्त्री 16 नवम्बर, 1966 के अतारंकित प्रश्न संख्या 1518 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या गार्जापुर के मुख्य डाकघर के लिये इमारत का निर्माण, जो धन की कमी के कारण रोक दिया गया था, अब फिर आरम्भ किया जायेगा; और

(ख) यदि हां, तो इस इमारत का निर्माण कब तक पूरा हो जायेगा ?

संसद्-कार्य तथा संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) इमारत का निर्माण-कार्य पूरा करने के लिये 22 मई, 1967 को एक ठेकादार का सौदा दिया गया है। ठेकेदार सामान आदि की व्यवस्था कर रहा है और स्थान पर काम शीघ्र ही चालू हो जाने की सम्भावना है।

(ख) ठेके अनुसार इमारत का निर्माण-कार्य जून, 1968 तक पूरा हो जाना चाहिए। यदि कोई अप्रत्याशित कठिनाइयाँ पैदा न हुई तो भाशा है कि इमारत जून, 1968 तक पूरी हो जायेगी।

**Christian Missionaries in India**

1773. Shrimati Susela Gopalan;  
Shri P. Gopalan;  
Shri C. K. Chakrapani:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have imposed certain restrictions upon the

foreign Christian missionaries in India;

(b) if so, the nature of restrictions imposed;

(c) the total number of missionaries working in India, State-wise; and

(d) the nature and character of their activities in India?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The rules relating to entry into, stay and movement in India of foreigners are also applicable to foreign missionaries. These rules have recently been extended to missionaries from Commonwealth countries who were hitherto exempt from them.

(c) Statements showing the number of foreign and Commonwealth missionaries is laid on the Table of the House. [Placed in Library. See No. LT—558/67].

(d) The main activities on which they are engaged are medical, educational, social, evangelical, etc.

**Central Schools in Assam**

1774. Shri Dhireswar Kalita: Will the Minister of Education be pleased to state:

(a) the number of Central Schools opened in Assam so far;

(b) whether it is a fact that the Central School Organisation has refused to open one school at Maligaon i.e. North East Frontier Railway Headquarters at Pandu;

(c) if so, the reasons therefor; and

(d) whether Government have any proposal to open some more central schools in Assam in the near future?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Three.

(b) No, Sir. The Central Schools Organisation has already communicated its willingness to the Railway

authorities to open a school at Maligaon subject to availability of suitable accommodation and requisite funds.

(c) Does not arise.

(d) Yes, Sir. The schools will be opened according to availability of funds and other requisite facilities.

### मैसूर के प्राथमिक स्कूलों के अध्यापकों के वेतन-मान के बतान-मान

1775. श्री रामचन्द्र बीरप्पा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार मैसूर राज्य के प्राथमिक स्कूलों के अध्यापकों के वेतनमान बढ़ाने का है ; और

(ख) यदि हाँ, तो केन्द्रीय सरकार ने चौथी पंचवर्षीय योजना की अवधि में मैसूर राज्य के प्राथमिक स्कूलों को कितना धन देने का निश्चय किया है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) और (ख) मैसूर राज्य के प्राथमिक स्कूलों के अध्यापकों के वेतनमान बढ़ाने के प्रश्न का संबंध मुख्य रूप से राज्य सरकार का है। चौथी आयोग के ढाँचे के अनुसार, इस प्रयोजन से राज्य को केन्द्रीय सहायता की कोई व्यवस्था नहीं है।

### Small Scale Industries in Madhya Pradesh

1776. Shri Nathu Ram Ahirwar: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government of Madhya Pradesh have forwarded any proposal for the establishment of small scale industries for the rehabilitation of new migrants from East Pakistan;

(b) if so, when these proposals were received and the decision taken by Government thereon;

(c) whether Government have since issued orders sanctioning establishment of such industries; and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Yes, Sir.

(b) to (d). In November, 1965, the Government of Madhya Pradesh sent proposals for the setting up of an Industrial Estate at Itarsi, with 57 small scale industrial units, for providing employment to 2,480 new migrants from East Pakistan, at an estimated cost of Rs. 56.48 lakhs. The proposal was examined from the point of view of marketing, profitability, availability of raw materials, foreign exchange requirements and ratio of capital investment to employment potential. Schemes for 15 industrial units were considered unsuitable. Certain comments for modification of 13 schemes were forwarded to the State Government. The State Government were also requested to consider location of some of the units near Betul Project where new migrants were being settled in sizeable numbers and to ascertain the market prospects of the products with reference to the experience of the existing units in the State manufacturing similar items.

2. Following further discussions in December, 1966, a revised proposal was received in January, 1967, from the State Government for setting up of 13 industrial units near Betul for the employment of 451 new migrants at an estimated cost of about Rs. 36.39 lakhs and of 21 industrial units at Itarsi for the employment of 841 new migrants at an estimated cost of Rs. 40.72 lakhs.

While forwarding the revised proposal, the State Government had indicated that the economics and marketing facilities will have to be considered carefully. The State Government have been requested to indicate whether these aspects have been examined and, if so, which of the 34 schemes they would recommend in the light of such examination. In view